

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 16
CP 76/MB/2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 12.04.2024

NAME OF THE PARTIES: CHANDRAKANT SANJEEVA SHETTY V/s
GAJALEE COASTAL FOODS PVT LTD

Section 241(1) of the Companies Act, 2013

ORDER

1. Ms. Anusha Bapat, Advocate appeared for the Petitioner.
2. Connected matter are being heard by Court no. IV.
3. Learned Counsel for the Petitioner informs that settlement talks have failed and they now contemplate to file formal application before Principal Bench for tagging all the matters together as other petitions in the group matters are being prosecuted before Court no. IV.
4. List this matter on **07.06.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna